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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 277/03.....

R.A/C.P No.....

E.P/M.A No. 130/03.....

1. Orders Sheet. O.A-277/03..... Pg.....1.....to..... ^{leader}
M.P-130/03 order pg - 1 to disposed 17/12/03
2. Judgment/Order dtd. 21/01/2004 Pg.....1.....to..... 3..... Disposed
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A.....277/03..... Pg.....1.....to..... 41.....
5. E.P/M.P.....130/03..... Pg.....1.....to..... 8.....
6. R.A/C.P.....Pg.....to.....
7. W.S.....Pg.....to.....
8. Rejoinder.....Pg.....to.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

FROM No. 4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Original Application No:- 222/03

Misc Petition No: _____

Contempt Petition No: _____

Review Application No: _____

Name of the Appellant(s): L. Jayanta Singh

Name of the Respondent(s): W.O. I Guwahati

Advocate for the Appellant:- A. Mahendra Singh

Advocate for the Respondent:- Cafe

Notes of the Registry	date	Order of the Tribunal
Application is in form but not in time Petition is filed / not filed C.P. Re. for deposition File No. 119329/2003 Dated 28.11.03	17.12.03	Present : The Hon'ble Sri K.V. Prahладan, Admn. Member. Heard Mr A.M. Singh, learned counsel for the applicant. Application is admitted. Issue notice to the respondents. List on 21.1.2004 for written statement and further orders.
<i>Done By Register 15.12.03</i>	pg	
<i>PWD</i>	21.01.04	Heard learned counsel for the parties. Order passed separately.
No written statement has been filed.		<i>KV Prahладan Member (A)</i>

12.2.04

Copy of the
order has been
sent to the office
for issuing the
same to the
applicant.

KL

12/2/04

32-20070-001
32-20070-002

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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Applications No.269, 270, 271, 277, 278,
279 and 280 of 2003.

Date of Order : This the 21st Day of January, 2004.

The Hon'ble Sri Bharat Bhushan, Judicial Member.

The Hon'ble Sri K.V.Prahladan, Administrative Member.

Shri Chongtham Sunilkumar Singh (OA.269/03)

Smt. A.Isworibala Devi (OA. 270/03)

Sri Elangbam Brojenkumar Singh (O.A.271/03)

Sri Laishram Jayenta Singh (O.A.277/03)

Sri Thokchom Sanayaima Singh (O.A.278/03)

Sri Okram Rameshwor Singh (O.A.279/03)

Sri T.D.Nijamkha Chiru (O.A. 280/03)

... . Applicants

By Advocate Sri A.M.Singh.

- Versus -

1. Union of India,
represented the Secretary to the
Government of India,
Ministry of Home Affairs,
New Delhi.

2. The Secretary to the Govt. of India,
Ministry of Finance,
New Delhi.

3. The Director General of S.S.B, East Block-V,
R.C.Puram, New Delhi-66.

4. The Chief Veterinary Officer,
Directorate Office,
S.S.B, R.K.Puram, New Delhi-66.

5. The Divisional Organisation/Inspector General
Manipur and Nagaland Division, Lamphel,
Imphal, Manipur. . . . Respondents.

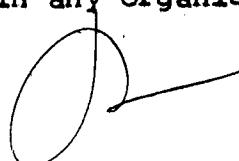
By Sri A.Deb Roy, Sr.C.G.S.C.

O R D E R (ORAL)

SRI BHARAT BHUSAN, MEMBER (J)

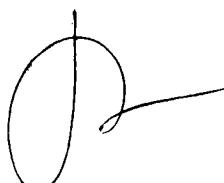
The aforesaid O.As involving identical questions of law and facts are being disposed of by this common order.

2. The applicants in all the cases are Senior Field Assistant (veterinary) serving in Special Service Bureau (SSB for short). The case of the applicants is that the veterinary establishment in any organisation or Directorate or Institute,



there exist a certain post or posts with normally a nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant. Their main work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post either of the Directorate of Assam Rifles or B.S.F or other organisation are to be treated as same in view of the Section 30(b) of the Indian Veterinary Council Act 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience. It is stated that as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclature of post into account, the pay scale was recommended to revise equally to Rs.4500-7000/- so that there may not arise any question of pay anomaly. But the respondents failed to implement the same without any cogent reason and denied the right of the applicants to enjoy the said revised pay scale. It has been contended that the pay scale of similarly situated veterinary compounder of Forest service and compounder of B.S.F have already since been revised to Rs.4500-125-7000/-. It has further been urged before us that for the purpose of the similarly situated veterinary Field Assistants serving in Assam Rifles had taken the matter to the Tribunal and the Guwahati Bench of the Central Adminstrative Tribunal nad granted them the relief while disposing of O.A.65/2002 on 11.12.2002. The applicants submit that relief on similar line be granted to them as well. The relief claimed in the O.As are as under :

(i) Respondents be directed to upgrade the pay scale of Sr.V.F.A (S.S.B) to Rs.4500-7000/- in parity with Sr.veterinary Compounder of Forest Department w.e.f. 01.01.1996;



(ii) to direct the Respondents to consider for changing the nomenclature of the present petitioner's post of Sr.VFAs either Senior Veterinary Compounder or Sr.Veterinary Assistant etc.

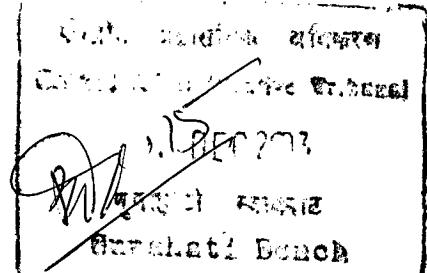
3. The learned counsel for the applicants at this stage submits that the representations praying for grant of such reliefs had already been submitted by them to the Ministry of Home Affairs, Government of India but they have not received any favourable reply so far. At this stage, the learned counsel for the applicants urges that the applicants ~~ward~~ ^{g may again} immediately furnish/copies of the representations in respect of all the applicants to the respondents for their kind consideration. This being so, in our view this batch of C.As can be disposed of at this stage itself by giving direction to the applicants to move fresh comprehensive representations before the respondents within a period of 15 days from today and thereafter the respondents shall proceed to dispose of the same within a period of 2 months thereafter by taking into consideration the observations made by the Tribunal in O.A.65/2002 in its judgment dated 11.12.2002.

All the above applications are accordingly disposed of.
No order as to costs.

A copy of the judgment be placed in each case file.

Sd/MEMBER (A)

Sd/MEMBER (J)



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

ORIGINAL APPLICATION NO. 277 OF 2003.

Laishram Jayenta Singh.

Applicant

- Versus -

The Union of India and others.

Respondents

INDEX

Sl. No.	Nomenclature of documents	Brief description of documents	Page From To
(1)	(2)	(3)	(4)
1.	Application	Application filed by the Applicant	1 - 18
2.	Affidavit	Affidavit of the Applicant	19 - 20
3.	ANNEXURE A/1	Certificate of P.U.(Arts)	21
4.	ANNEXURE A/2	Certificate of Veterinary Field Assistant Course.	22
5.	ANNEXURE A/3	Appointment order dated 23/12/1993.	23 - 25
6.	ANNEXURE A/4	Letter dated 17/03/1993.	26
7.	ANNEXURE A/5	Relevant page showing pay scale of Veterinary staffs of the S.S.B. in the Central Civil Service(Revised Pay) Rules, 1997, First Schedule of Part "A"	27
8.	ANNEXURE A/6	Relevant portion of Section 30 of India Veterinary Council Act, 1984.	28
9.	ANNEXURE A/7	Relevant page showing the pay scale of Forest Deptt.	29
10.	ANNEXURE A/8	Memorandum dated 26/02/1990.	30 - 33
11.	ANNEXURE A/9	Relevant page containing Appendix-II of the Hand Book of ICAR.	34
12.	ANNEXURE A/10	Relevant page of ROP, 1997 Part B Sl.No.XXII.	35
13.	ANNEXURE A/11	Order of the Hon'ble Central Administrative Tribunal dated 11/12/2002.	36 - 38
14.	ANNEXURE A/12	Convey letter of the Government of India dated 28/10/2003.	39
15.	ANNEXURE A/13	Representation dated	40
16.	ANNEXURE A/14	Memorandum dated 14/05/2002.	41

Signature of the Applicant

For use in Tribunal's office.

Date of filing :

Registration No. :

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL.

GUWAHATI BENCHOriginal Application No. 277 of 2003.

Shri Laishram Jayenta Singh, aged about 33 years, S/o

L. Arke Singh, by occupation a Senior
(Vet)

Field Assistant in S.S.B., now posting at A.O.P.,

Phungyar, Area Organiser (Manipur & Nagaland

Division), Imphal, Manipur, a resident of Wangjing

Hodamba Leikai, P.O. Wangjing, P.S. Thoubal,

District – Thoubal, Manipur.

APPLICANT.

- Versus -

1. The Union of India through its Secretary to the Government of India, Ministry of Home Affairs.
2. The Ministry of Finance through its Secretary, Government of India, New Delhi.
3. The Director General of S.S.B., East Block-V, R.C. Puram, New Delhi – 66.
4. The Chief Veterinary Officer, Directorate Office, S.S.B., R.K. Puram, New Delhi – 66.
5. The Divisional Organisation/Inspector General, Manipur and Nagaland Division, Lamphel, Imphal, Manipur.

RESPONDENTS.

L. Jayenta Singh

Details of Application :-

1. **Particulars of the order against which the application is made :-**

Against the inaction of the Respondents in implementing the Central Civil Services (RP) Rules, 1997 in the other words for non implementation of the Central Civil Services (Revised Pay) Veterinarians (Veterinary Staffs) of the S.S.B. which has been nomenclatured as Senior Field Assistants (Veterinary) ✓

2. **Jurisdiction of Tribunal :-**

The applicant declares that the subject matter of the present case where he wants redressal is within the jurisdiction of the Central Administrative Tribunal, Guwahati Bench.

3. **Limitation :-**

The subject matter of the present case is as regards to unequal treatment in implementing the CGS (Revised Pay) Rules, 1997. There is a delay of 555 (five hundred fifty five) days in filing.

4. **Facts of the case :-**

(A) The applicant is a bonafide citizen of India and belongs to Scheduled Tribe having permanent residence at Wangjing Hodamba Leikai, P.O. Wangjing, P.S. Thoubal, District – Thoubal, Manipur. The present Applicant is an educated person possessing the following certificates and degree :-

Jayanta Singh
 (i) Metric Examination in the year 1988 under the Board of Secondary Education, Manipur.

(ii) Pre-University(Art.) in the year 1990 from Manipur University.

(iii) Elementary Animal Husbandry & Veterinary Science Examination in the year 1990-91 from School of Veterinary Sciences & Animal Husbandry, Manipur, Government of Manipur.

True copies of certificates (i) P.U.(Arts). and (ii) Veterinary Field Assistant Course are enclosed herewith and marked as Annexures-A/1 and A/2 respectively. .

(B) After successful completion of Elementary Animal Husbandry & Veterinary Science Course the Applicant joined in the private Poultry Industry for about one and half years. While the Petitioner was serving in the private Poultry Firms, applied for the post of Sr. Field Assistant(Vety.) in response to the advertisement issued by the Directorate General of Security to the post of Sr. Field Assistant(Veterinary) in S.S.B. The Directorate of General Security Office of Divisional Organiser, S.S.B., Manipur, Nagaland Division issued Memorandum being No.NGE/E/10(A)/94(18) dated 27th July, 1994 to offer the post of Sr. Field Assistant(Veterinary) in the Directorate of General Security of the Divisional Organiser, S.S.B., A.P. Division, Itanagar.

L. Jayanta Singh

True copies of the appointment order dated 23/12/1993 is enclosed herewith and marked as Annexures-A/3.

C. The present Applicant is Senior Field Assistant(Veterinary) also known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Assit. Vaccinator and Milk Recorder etc. They are categorised paraveterinarian posts. They provide auxiliary support Veterinary and Animal Husbandry practice.

The minimum required qualification of such post is Matriculation with Diploma or Certificate with experience of one or two years as the case may be. Section 30 of the Indian Veterinary Council Act., 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby produced.

Sec. 30(b) Practise Veterinary Medicine in any State :-

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) of any state or any veterinary institution in India to render under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

L. Jayendra Singh Explanation :- "Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid, like vaccination, castration and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, by notification in the Official Gazette, specify in the behalf.

Therefore, duties and nature of works of all such posts are to do minor veterinary services which provides auxiliary support in Veterinary and

Animal Husbandry Service like vaccination, castration, dressing of wounds or treatment of ailments etc. In this regard, a clarification was sought by the Chief Veterinary Officer, Directorate General of Security, Office of the Director, S.S.B. vide letter being No.24/Vet/SSB/90-VC-2 dated 01/01/1993 to the Government of India, Ministry of Agriculture, Department of Animal Husbandry and Dairying. In reply to the above mentioned letter the Government of India was informed about the minor veterinary services like vaccination, castration, dressing of wounds and such other types of preliminary aid or treatment of such ailments can be undertaken by a person holding a Diploma or Certificate of Veterinary Supervisor, Stock-man or Stock Assistants under the supervision and direction of a registered practitioner.

A true copy of the said letter dated 17/03/1993

L. Jayendra Singh
is enclosed herewith and marked as Annexure-A/4.

D. That, initially, the pay scale of the said post i.e. Veterinary staffs or Para Veterinary was placed at the pay range from 950-1500/- to 1200-2040/-. But, now as per 5th Pay Commission Report, the Central Government revised the pay scale of the said Veterinary staffs/or Paraveterinarian posts to the scale of Rs.4000-100-6000/- p.m. by naming the post such as Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. All the concerned Department under Central service have implemented the said revision of pay. However, in the case of Senior Veterinary Field Assistant of S.S.B., Respondents deliberately failed to implement such revision of pay by taking the chance of mentioning in the nomenclature of

Sr. V.F.A. in the Column of Veterinary staffs of the Central Civil Services (Revised Pay) Rules, 1997.

E. That, instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Services (RP) Rules 1997 i.e. 4000-100-6000/- by taking analogy of the post or veterinary staffs as described in Section 30 of the Indian Veterinary Council Act. 1984, where it is clearly stated that what ever name may be called, but the Respondents implement the C.G.S.(RP) Rules 1997 in Schedule "A" i.e. Rs.3200-4900.

True copies of the relevant page showing pay scale of the veterinary staffs of the S.S.B. in the Central Civil Service (Revised Pay) Rules, 1997, First Schedule of Part "A". Relevant Portion of Section 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures-A/5 and A/6 respectively.

S. Jayendra Singh

It will not be out of place to mention here that the post of Sr. Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs.950-20-1150-EB-25-1400/- less than the pay scale of Sr. VFA, S.S.B.. But with the new pay revision the pay scale of the said Sr. Vety. Compounder of Forest Service is revised to Rs.4500-125-7000/-

A true copy of the relevant page showing the pay scale of Forest Dept. is enclosed herewith and marked as Annexure-A/7.

The Petitioner begs to submit that the Compounder of BSF is also enjoying the pay scale of Rs.1400-2300/- pre revised and after revised Rs.4500-125-7000/- per month. It is also begged to submit that the nature of work of Compounder B.S.F. is only to maintain pharmaceutical works under supervision of a Register Veterinary Doctors.

F. That, The Director General of Security issued a Memorandum being No.30/SSB/VC/89(19) dated 26th February, 1990 to the extend that the aims and objectives of Veterinary and Animal Husbandry work and charter of duties to be performed by the ~~CAS~~ Gr.I (Vety.) and para-veterinary staffs. In the said Memorandum dated 26/02/1990 the charter of duties of Veterinary staffs is enclosed as Annexure-III and the same is reproduced hereunder :-

S. Jagendra Singh

ANNEXURE-III

CHARTER OF DUTIES OF VETERINARY STAFF SFA-(VET)/CONST(VET)

1. *To visit remote areas/border villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock/poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.*
2. *To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.*

3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygenic management of live-stock for better profitable. For this purpose, his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and A.O.

4. To submit his tentative tour programme for the following month through C.O. to CAS Gr.-I(Vet) at least a fortnight in advance.

5. For every calendar month to submit a detailed tour diary to his controlling authority to reach him by the 7th of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with Cos/CAS Gr.-I(Vet) Independent touring may be allowed in special cases by CAS Gr.-

L. Jayarama Rao
II(Vet)/C.O. with the approval of AO/SAO.

6. To assist the CAS Gr.-I(Vet) in performing day to day work.

7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection therewith. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFO SFA(Vet)/HC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortage in stores/equipments in this regard.

8. To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.

9. To ensure that kits provided to him are properly utilised and kept ready as per requirement.

10. To administer only those drugs/medicines which he has been taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest priority).

9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5th of the following month at the latest.

10. To ensure that at veterinary centres, emergency tray and first aid kits are always kept ready and reserve to meet any type of emergency.

11. To correctly prepare in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.

12. To correctly and expeditiously distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.

13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers (instruments/equipment) and other prescribed documents/records etc.

14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.

15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the *L. Jayendra Singh* area.

16. To regularly submit the monthly progress report (MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.

17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer

to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.

18. *To undertake and perform such other duties as may be assigned to him by the higher authorities.”*

A true copy of the Memorandum dated 26/02/1990 is enclosed herewith and marked as Annexure-A/8.

H. That, as stated above the duties and nature of works of the Sr.VFA and other posts like Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. are minor veterinary service rendering preliminary veterinary aids like vaccination, castration, dressing of wound etc. Therefore, the nature of works or work allocation of all the veterinary staffs (or para-veterinarian post) are almost same in view of the Section 30(b) of the said Act. 1984. But in ground reality the Sr.VFA in S.S.B. and Forest Department are more onerous and than the other veterinary staffs of other Departments.

I. The Service of the Sr.VFA in S.S.B. with one year certificate course in the Veterinary Science is also a Technical Post. In the Hand Book of Indian Council of Agricultural Research (ICAR), it is clearly pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix-II of the said Hand Book of ICAR.

D. Jayendra Singh
A true copy of the relevant page containing Appendix-II of the Hand Book of ICAR is enclosed herewith and marked as Annexure-A/9.

It may also be relevant to mention that in CCS(RP) Rules, 1997 Part 13 Sl. No.XXII there is also another column under the heading of "Other Technicians" and the same is reproduced herein :-

"XXII OTHER TECHNICIANS"

(a) Post requiring matriculation with some experience as minimum qualification for direct recruitment Rs.4000-100-6000/-

One Shri S.M. Singh VFA of Assam Rifles who is similarly situated with the present Petitioner filed an O.A. No.65 of 2002 before the Hon'ble Central Administrative Tribunal at Guwahati Bench with similar prayer praying hereunder except at the scale of Rs.4500-125-7000/- The said O.A. No.65 of 2002 was disposed of vide judgment and order dated 11/12/2002 with the following observation and direction "*Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order. The application thus stands disposed of. There shall, however, be no order as to costs.*" this stands disposed of . There shall, however, be no order as to cast. In pursuance of the order of the Hon'ble Central Administrative Tribunal, Guwahati, the Government of India, Ministry of Home Affairs conveyed sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- vide letter No.II.27014/16/99-PF.IV dated 28th October, 2003.

True copies of the relevant page of ROP, 1997

Part B Sl.No.XXII, order of the Hon'ble Central Administrative Tribunal dated 11/12/2002 and convey letter of the Government of India dated 28/10/2003 are enclosed herewith as Annexures-A/10, A/11 and A/12 respectively.

5. Grounds for relief with legal provision :-

(a) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant (Whatever name may be called). Their main work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post (which is termed as paraveterinarian post) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in view of the Section 30 (b) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said Section 30(b) of the said Act. 1984 ; so also as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclatured of post into one ground as paraveterinarian post, the pay scale was recommended to revise equally to Rs.4500-7000/- so that there may not arise any question of pay anomaly. The Central Govt. also accepted and approved the recommendation and revised the pay scale of such post to Rs.4000-6000/- by reflecting under the heading "XXIV-Veterinary Staffs"(c) of the CCS(RP) Rules, 1997. But the

Respondents failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay scale.

(b) The Pay Commission also discussed about other posts of Technicians for which minimum educational qualification is only matriculation with some experience and recommended to revise the pay scale to Rs.4000-6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS(RP) Rules, 1997 and reflected under the heading or column No."XXII-OTHER TECHNICIANS" for convenient the same is reproduced herein :

"XXII – OTHER TECHNICIANS"

(a) Posts requiring matriculation

With some experience as minimum . . . Rs. 4000-6000/-
Qualification for direct recruitment.

(b) Sr.VFA of S.S.B. is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and Section 30(b) of the Indian Veterinary Council Act., 1984). Looking in this angle too, the pay scale of VFA/AR is sought to have revised to Rs.4500-7000/- as done in the case of Central Forest Department in ROP, 1999.

(c) That, similarly situated with the present Applicant's case also disposed of vide judgment and order dated 11/12/2002 passed in O.A. No.65 of 2002 and the authorities also complied the said judgment and order by enhancing the scale of Rs.3200-4900/- to 4000-6000/-

(d) That, the VFA/SSB and its counterparts (or equivalent posts) in different organisation or Directorate or Institute are all same and equal either in the nature of works or in looking to the minimum educational qualification. So, the principle of equal pay for equal works is applicable in the present case as enumerated in Article 39(d) of the Constitution of India.

6. Details of the remedies exhausted :

The applicant and other colleagues filed number of representations, the latest one was submitted on 20-2-2002 after the Ministry of Home Affairs has taken over the SSB to the Respondents with a prayer inter-alia to implement the 5th Pay Commission to the Sr.Veterinary Staffs of S.S.B. as done in case of other Veterinary staffs of different Departments.

In response to the said representation the Directorate General of Security Office issued a Memorandum being No.15/SSB/A-4/2002(2)-2567 dated 14/05/2002 to the extend that “2. *The scale of pay of other designated post prevailing in the other Department cannot be applicable in this Department. The post is designated as SFA(Vety), the scale of pay attached to the post of SFA(Head Constable) will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.*”

S. Jayaram Singh

True copies of the representation dated
and Memorandum dated 14/05/2002 are
enclosed herewith and marked as Annexures-
A/13 and A/14 respectively.

S. Jayaram Singh

7. **Matter not previously filed or pending with any other Court :**

The Applicant further declares that he had not previously filed any application, writ-petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ-petition or suit is pending before any of them.

8. **Reliefs sought :**

- (i) Respondents be directed to upgrade the pay scale of Sr. Field Assistant(Vety.) (S.S.B.) to Rs.4500-7000/- in parity with Sr. Veterinary Compounder of Forest Department w.e.f. 01/01/1996 ;
- (ii) to direct the Respondents to consider for changing the nomenclature of the present Petitioner's post of Sr. VFAs either Senior Veterinary Compounder or Sr. Veterinary Assistant etc.

9. **In the Interim :-**

During the pendency of this Application the authorities shall not be barred to implement the Central Civil Service (Revision of Pay).

L. Jayanta Singh

Signature of the Applicant.

L. Jayanta Singh

Dated/Imphal,

The 18th December, 2003..

By :-

Shubhadeep

Advocate.

10. The application is being submitted by hand through the Applicant's duly appointed counsel.

11. Particulars of Postal Orders filed in respect of the application fee :-

12. List of enclosures :

(1) Application in triplicate.

(2) Affidavit

(3) Postal Order No. dated

in favour of the payee, the Registrar, CAT, Guwahati Branch,
Guwahati.

(4) 5 extra copies of the application for 5 Respondents.

(5) Index in Form-1.

(6) Receipt Slip.

(7) Vakalatnama.

L. Jayanta Singh

VERIFICATION

I, Laishram Jayenta Singh, aged about 33 years, S/o L. Arke Singh, by occupation a Senior Veterinary Field Assistant in S.S.B., now posting at A.O.P., Phungyar, Area Organiser (Manipur & Nagaland Division), Imphal, Manipur, a resident of Wangjing Hodamba Leikai, P.O. Wangjing, P.S. Thoubal, District – Thoubal, Manipur, do hereby verify that the contents of paragraph Nos.1,4 & 9 are true to personal knowledge and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the para No.5,6,7 and 8 are true and correct excepting those legal points and those legal points are based on the information of my counsel which I also verify believe to be true.



Dated/Imphal,

The 15th December, 2003.

By :-



Advocate.

To

The Registrar,

Central Administrative Tribunal,

Guwahati Bench, Guwahati.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

ORIGINAL APPLICATION NO. OF 2003.

Laishram Jayenta Singh.

Applicant.

- Versus -

The Union of India and others.

Respondents.

A F F I D A V I T

I, Laishram Jayenta Singh, aged about 33 years, S/o L. Arke Singh, by occupation a Senior Veterinary Field Assistant in S.S.B., now posting at A.O.P., Phungyar, Area Organiser (Manipur & Nagaland Division), Imphal, Manipur, a resident of Wangjing Hodamba Leikai, P.O. Wangjing, P.S. Thoubal, District – Thoubal, Manipur, do hereby solemnly affirm and state as follows :-

1. That, I am the Applicant in the accompanying application. I have gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this affidavit in support of the statements made in the said application. These are true to my knowledge.
2. That, the statements made in the foregoing paragraph Nos.1, 4 and 9 are within my personal knowledge ; and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the Para Nos.5, 6, 7

and 8 are based on the information received by me from my counsel which I believe the same to be true.

3. That, the documents at Annexure-A/1 to A/14 are the true and correct copies of their originals.



(L. Jayenta Singh)

DEPONENT.

Dated/Imphal,

The 16th December, 2003.

Drawn up by :-



Advocate.

GOVERNMENT OF MANIPUR

(21)

YANGAMBAM KUMAR COLLEGE, WANGJING

SI. No. 1698

No. 69/Y.K.C/74

Provisional Certificate

Dated,

The 10th
December, 1974

This is to Certify that

Shri/Smt. Karishma Devi Devi
 Son/Daughter of Shri/Smt. Shri. Devi Devi
 of. Wangjing Hokamda appeared at the P.T.U. (H.S.)
 final Examination 1974 under the Roll No. 2016 of Manipur University and was declared
 to have passed the said Examination in the III Division as per result sheet supplied to
 this College.

Photostat Copy
Accepted
L. Bondas Singh

Check and Verified
B. Bondas Singh

16/1
L. BONDAS SINGH
LECTURER, V. K. COLLEGE
WANGJING

Collected by
Meenakshi
B. Bondas Singh

Principal
YANGAMBAM KUMAR COLLEGE,
WANGJING, WANGJING
V. K. COLLEGE, Manipur.

26

141

VETERINARY FIELD ASSISTANT TRAINING CENTRE



GOVERNMENT OF MANIPUR
Porompat, Imphal

Veterinary And Animal Husbandry Dept. Manipur
Elementary Animal Husbandry and Veterinary Science Examination

Academic Session 1980 - 81

Certified that Shri/ Shrimati/ Sumari L 22/07/1920 having attended the prescribed course of studies in the Taty. Field Assistant Training Centre, passed successfully the Final Examination held in the month of July 1920 and was placed in the B Division.

Dr. P. C. Rama Rao, Mysore
the 2nd day of May 1922

Principal in Charge
Very Field Asst. Training Centre
Porompat Impahal

Board of Examiners

CHAIRMAN
KEL BER
MEMBER
MEMBER
MEMBER
MEMBER

20

ANNEXURE-A/3

READ / 91

No: NIE/E-10(A)/94. (18)
GDWT BE ERUPTA

GOVT. OF INDIA

Directorate General of Security
Office of the Divisional Organiser,
SGB : A.P. Division, Itanagar

Dated the

27-7-74.

MEMORANDUM

the undersigned hereby writes to you that I, JAYANTA SINGH, am appointed on a temporary post of SFA (VETX) in the office of the CIRCLE ORGANISERSSB CHORRHA under the establishment of Area organizer TE 20 SSB, A.P. Division, in the pay scale of Re. 975-25-1150-FB-30-1660 with usual allowances as admissible under the rules and orders in force time to time.

2. The post is temporary, his/her permanent appointment to the post if and when it is made permanent will depend on various factors governing permanent appointment to such post in force at the time and will not confer on him/her title to permanency from the date of post is made permanent.

This appointment is purely temporary, but it is likely to continue indefinitely. The appointment is likely to termination on one month notice on either side without reasons being assigned. The appointing authority, however, reserves the right to terminating the services of the appointed forthwith or before the expiry of the stipulated period of notice by making payment to him/her a sum equivalent to the pay and allowances for the period of notice or the expired portion thereof.

The appointee shall be on trial for a period of two years which may be extended or curtailed at the discretion of the competent authority but such extension or curtailment shall not exceed one year.

The appointment will be further subject to

i) ✓ Production of a certificate of fitness from the competent Medical Authority viz. Civil Surgeon (or District Medical Hospital).

11) ✓ In accordance with orders in force in regard to the recruitment to service under the Govt. of India, no candidate who has more than one wife living, is eligible for appointment under the Govt. of India provided that Govt. may if they are satisfied that there are special reasons for doing so except any person therefore, conditional upon his/her furnishing to the office a

Oct. 1, 1961
copy attached

declarations as in the Annexure-I of this letter, alongwith his/her reply. If however, he has more than one wife living she is married to a person having more than one wife living desires to be exempted from the operation of the above mentioned rules for any special reasons, he/she should make a representation in this behalf immediately. This offer of appointment should in that case be treated as cancelled and a further communication will be sent to him/her in due course if upon a consideration of his/her appointment.

11) ✓aking an oath of allegiance faithfulness to the Constitution of India or making of a solemn affirmation to that effect.

6. Production of the following original certificate (if not produced already): -

a) ✓Degree/Diploma certificate of educational and other technical qualifications.

b) ✓Experience certificate.

c) ✓Certificate of age.

d) ✓Character certificate in the prescribed form Annexure-II to this letter :-

1) Attested by a District Magistrate or Sub-Divisional Magistrate or their superior officer in the case of candidates for Class-III post and

e) Certificate in the prescribed form in support of candidates claims that he belongs to SC/ST.

f) Discharge certificate in the prescribed form of previous employment, if any.

7. The candidate will be required to undergo and successfully qualify all such training courses as prescribed from time to time.

8. It may please be stated whether the candidate is serving or under obligation to serve another Central Govt., State Govt. or a Public Authority.

9. If any declaration given or information furnished by the candidate proves to be false and if the candidate is found to have ~~fulfilled~~ suppressed any material information he will be liable to removal from the concerned such other action as Govt. may deem necessary.

25

32

Laishram JAYANTA SINGH

10. If Shri / Mrs. / M/s. ~~11456~~ accepts the offer on the above terms, he/she should report the the 07.07.94 to SSB Chowkham for further posting of within one month from the date of issue of this Memorandum. If no reply is received from the candidate fails to report for duty by the prescribed date, offer will be treated as cancelled.

11. No travelling allowance will be allowed for joining the appointment, unless it is admissible under the rules.

12. He/She is liable to be transferred anywhere in India.

Grade 27/94

AREA ORGANISER (S)
SSB: A.P. DIVN. ITANAGAR.

27/7

Shri / Mrs. / M/s. Laishram Jayanta Singh.
Nangjing Hodamba Leikai
P.O. Nangjing, Distt. Thoubal, Manipur.

Copy to :-

TOP 4

Information with request to obtain all documents as per Sl. No. 5 and 6 mentioned above from Shri / Mrs. / M/s. L. Jayanta Singh on his/her joining at Chowkham Aop and be forwarded to Divisional Hqrs. Itanagar for issue of formal appointment order.
(2) copy to AD(EA) SSB DTE for info. wrt his/her
no. 6/SSB/A9/94 (W)-847 dt 1.3.94

AREA ORGANISER (S)
SSB: A.P. DIVN. ITANAGAR.

BORTHAKUR 26/7/94/1448

No.53-71/38-LDT(LH)
Government of India
Ministry of Agriculture
Dept. of Animal Husbandry
and Dairying.

201 dt. 17/3/93
Directorate

Krishi Bhawan, New Delhi
Dated the 17th March, '93

To

Dr. Sashi Ranjan
Chief Veterinary Officer
Dte. General of Security
Office of the Director : SSB
Block V(East) R.K.Puram
New Delhi 110 066

f-95

Sub:- Veterinary aid to villagers through para veterinary staff Reg.

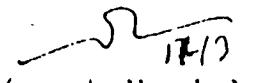
....

Sir,

With reference to your letter No. 24/Vet/SSB/90/VC-2 dated 1.1.1993 on the subject cited above, I am directed to say that the Indian Veterinary Council Act does not provide any right to a person other than the registered veterinary practitioner to hold office as veterinary physician or surgeon and practice veterinary medicine in any State. (However, minor veterinary services in terms of rendering of preliminary veterinary aid, like vaccination, castration, dressing of wounds and such other types of preliminary aid or the treatment of such ailments can be undertaken by order by a person holding a diploma or certificate of veterinary supervisor, stock-man or stock assistants under the supervision and direction of a registered practitioner.)

2. In your case you may issue orders permitting para-veterinary staff holding the above mentioned diploma or certificate to undertake minor veterinary service under the supervision and direction of registered veterinary practitioner. You may take the services of the registered veterinary surgeons of the State Governments locally available in these areas.

Yours faithfully,


(A.B.N. (i))
Assistant Commissioner (LH)

Ch. 10
for every 100

THE FIRST SCHEDULE

you might break rules. (See Rules 3 & 4)

PART - A

Revised scales for posts carrying present scales in Group 'A', 'B', 'C' & 'D' except posts for which different revised scales are notified separately.

SL. NO.	POST/ GRADE	PRESENT SCALE	REVISED SCALE
		(Rs.)	(Rs.)
1.	2.	3.	4.
1.	S-1	750-12-870-14-940	2550-55-2660-60-3200
2.	S-2	775-12-871-14-1025	2610-60-3150-65-3540
3.	S-3	800-15-1010-20-1150	2650-65-3300-70-4000
4.	S-4	825-15-900-20-1200	2750-70-3800-75-4400
5.	S-5	950-20-1150-25-1400	3050-75-3950-80-4590
		950-20-1150-25-1500	
		1150-25-1500	
6.	S-6	975-25-1150-30-1540	3200-85-4900
		975-25-1150-30-1660	
7.	S-7	1200-30-1440-30-1800	4000-100-6000
		1200-30-1560-40-2040	
		1320-30-1560-40-2040	
8.	S-8	1350-30-1440-40-1800-50-2200	4500-125-7000
		1400-40-1800-50-2300	
9.	S-9	1400-40-1600-50-2300-60-2600	5000-150-8000
		1600-50-2300-60-2660	
10.	S-10	1640-60-2600-75-2900	5500-175-9000
11.	S-11	2000-60-2120	6500-200-6900
12.	S-12	2000-60-2300-75-3200	6500-200-10500
		2000-60-2300-75-3200-3500	
13.	S-13	2375-75-3200-100-3500	7450-225-11500
		2375-75-3200-100-3500-125-3750	
14.	S-14	2500-4000 (proposed new pre-revised scale)	7500-250-12000
15.	S-15	2200-75-2800-100-4000	8000-275-13500
		2300-100-2800	
16.	S-16	2630/- FIXED	9000/- FIXED
17.	S-17	2630-75-2780	9000-275-9550
18.	S-18	3150-100-3350	10325-325-10975
19.	S-19	3000-125-3625	10000-325-15200
		3000-100-3500-125-4500	
		3000-100-3500-125-5000	
20.	S-20	3200-100-3700-125-4700	10650-325-15850

Left the 1st for Gandy
Gardner

A-74 COMPILED OF FIFTH CENTRAL PAY COMMISSION REPORT

(1)	(2)	(3)	(4)	(5)
7.	Range Officer/Forest Ranger	1400-40-1800-EB-50-2300	5500-175-9000	104.10
8.	Asstt Conservator of Forests	2200-60-2300-EB-75-3200	6500-200-10500	104.10
9.	Fire Staff	100-3500	7500-250-12000	
9.	Fireman	750-12-870-EB-14-940	2610-60-3150-65- 3540	104.11
Andaman and Nicobar Islands : Directorate of Fisheries				
12.	Fisheries Development Officer/Asstt. Dir.	2000-60-2300-EB-75-3200	6500-200-10500	14.20
13.	Surveyors	1200-30-1560-EB-40-2040	4000-100-6000	104.21
			14500-125-7000	
14.	Plant Operator-cum-Mechanic	950-20-1150-EB-25-1400	4000-100-6000	104.22
Public Works Department				
15.	Asstt. Town Planner	21000-60-2100-EB-75-1200	6500-200-10500	104.24
		100-3500	7500-250-12000	
16.	Animal Health Monitor	1200-30-1560-EB-40-2040	4500-125-7000	104.24
17.	Driver	1400-40-1800-EB-50-2300	5000-150-8000	104.24
18.	Overseer	950-20-1150-EB-25-1400	3050-75-3950-80- 4590	104.25
			4000-100-6000	
Health Department				
19.	Pharmacist	1200-30-1560-EB-40-2040	4500-125-7000	104.28
		100-3500	5000-150-8000	
			5500-175-9000	
20.	Lineman-cum-Motor Reader	950-20-1150-EB-25-1500	4000-100-6000	104.29
Forest Department				
21.	S. Veterinary Compounder	800-15-1010-EB-20-1150	4000-100-6000	104.30
22.	Senior Veterinary Compounder	950-20-1150-EB-25-1400	4500-125-7000	104.30
Dadra and Nagar Haveli :				
Health Department				
23.	Bio-Chemist	1640-60-2600-EB-75-2900	6500-200-10500	104.32
Public Works Department				
24.	Draughtsman Grade I	1400-40-1800-EB-50-2300	5000-150-8000	104.33
25.	Draughtsman Grade II	1200-30-1560-EB-40-2040	4500-125-7000	104.33
26.	Draughtsman Grade III	950-20-1150-EB-25-1500	4000-100-6000	104.33
Lakshadweep : Directorate of Health				
27.	Ayurvedic Physician	2000-60-2300-EB-75-3200	8000-275-13500	104.36
		100-3500		

*Copy to be
forwarded
grilled*

No. 30/SSB/VC/89(19)
Directorate General of Security
Office of the Director SSB
East Block-V, R.K.Puram
New Delhi - 110066.

Dated the 26 Feb 1990

MEMORANDUM

Subject:- Aims and objectives of veterinary and animal husbandry work and charter of duties to be performed by the CAS Gr-I (Vet) and the para-Veterinary staff.

The main objective of the veterinary and animal husbandry work in the SSB is to motivate and win over the heart and minds of the people in the bordering and remote areas by uplifting their socio-economic conditions through an efficient live-stock and poultry occupation/farming which is one of the most significant assets and even source of livelihood so that the people inhabiting the remote strategic areas of the country become more receptive to the SSB philosophy and to various animal health programmes.

2. To achieve the above objective, the Veterinary and Animal Husbandry work shall aim at the following main tasks :-

- i) To generate among the people awareness regarding hygienic management/nutritional requirements of live stock/poultry, their common ailments/diseases including those due to deficiency and their prevention.
- ii) To provide, free of cost, an effective veterinary health cover to livestock and poultry in the bordering/remote villages especially belonging to the weaker sections (including SCs/STs) by rendering necessary preventive/curative veterinary measures.
- iii) To educate villagers about new developments/innovations on regards the economically viable breeds of livestock and poultry and their management techniques for better profitability.

3. The veterinary/pseudo-veterinary staff will be responsible for providing veterinary and Animal Husbandry extension facilitation to all needy people to the best of their knowledge and skill in the fullest spirit of selfless and dedicated service.

4. The non-gazetted para-veterinary sick staff like AFO(Vety), SPA(Vety), TC(Vety) & Govt. (Vety) flying first aid treatment and basic Animal husbandry extension activities will perform duties limited to their skill, as prescribed under the general ~~and~~ ~~and~~ ~~and~~ ~~and~~ ~~and~~ guidance of veterinary doctors. In case of any complications, they will seek immediate help of the constituted CAV(Vety) Gr-I.

Cont'd

(31)

(20)

(38)

5. A list of kit for veterinary medicines/equipments to be used to SFA(Vety) is also enclosed. Proper utilisation and replenishment of medicines should be ensured by the Divisional CAS Grade-I(Vety).

6. There is one SFA(Vety)/Constable(Vety) for each Circle and in the first instance he must cover all remote and far flung villages in his Circle. He should first tour with the CO/CAS Grade-I where-ever possible. All N.C.P camps should be covered by the para-veterinary staff, and after a stay of two days move to the next camp for providing comprehensive veterinary cover to the villages in that area. As a regular routine, the para-veterinary staff must associate with the civic action teams and also visit all minor and major publicity campaigns when-ever held in this area. It must be clearly understood by the veterinary staff that their services will always be free of cost and not in return for any consideration, what-so-ever.

7. The charter of duties of Divisional CAS-Gr-I(Vety)/ CAS-Gr-I para-veterinary staff are enclosed as Annexure -I, II and III for information and strict compliance.

8. Please acknowledge receipt.

3d/-
(V.N. NEGI)
DEPUTY INSPECTOR GENERAL (DEV)

Det of the
Dept of Engg

CHARTER OF DUTIES OF VETERINARY STAFF SFA-(VET)/CONST(VET)

1. To visit remote areas/villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock/poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.
2. To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.
3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygienic management of live-stock for better profitableness. For this purpose his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and the A.O.
4. To submit his tentative tour programme for the following month through C.O. to CAS Gr-I(Vet) at least a ~~fortnight~~ ^{will of month} in advance.
5. For every calendar month to submit a detailed tour diary to his controlling authority to reach him by the 7th of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with C.Os/ CAS Gr-I(Vet). Independent touring may be allowed in special cases by CAS Gr-I(Vet)/C.O with the approval of AO/SAO.
6. To assist the CAS Gr-I(Vet) in performing day to day work.
7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection therewith. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFO/SFA(Vet)/IIC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortages in stores/equipments in this regard.
8. To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.
9. To ensure that kits provided to him are properly utilised and kept ready as per requirement.
10. To administer only those drugs/medicines which he has been taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance.

Confd/- 2.

Vet
SFA
Constable

the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest priority).

9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5th of the following month at the latest.

10. To ensure that at veterinary centres, emergency tray and first aid kits are always kept ready and reserve to meet any type of emergency.

11. To correctly prepare in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.

12. To correctly and expeditiously distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.

13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers (Instruments/equipment) and other prescribed documents/records etc.

14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.

15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the area.

16. To regularly submit the monthly progress report (MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.

17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.

18. To undertake and perform such other duties as may be assigned to him by the higher authorities.

Appendix II

Classification of Technical Posts into Various Groups

GROUP I—FIELD/FARM TECHNICIANS

1. Farm Superintendent
2. Superintendent (Dairy)
3. Dairy Farm Superintendent
4. Farm Manager
5. Dairy Manager
6. Dairy Cattle Manager
7. Assistant Farm Superintendent
8. Assistant Superintendent
9. Farm Manager
10. Junior Garden Superintendent
11. Junior Manager
12. Junior Superintendent
13. Asstt. Farm Management Officer
14. Assistant Manager
15. Field Officer
16. Field Supervisor
17. Assistant Field Assistant
18. Field Assistant
19. Junior Field Assistant
20. Junior Field Assistant-cum-Curer
21. Curer
22. Fieldman
23. Senior Farm Assistant
24. Senior Assistant (Farm)
25. Farm Assistant
26. Junior Assistant (Farm)
27. Herbarium Keeper
28. Herbarium Assistant
29. Nursery Assistant
30. Senior Cattle Supervisor
31. Animal House Keeper
32. Horticultural Supervisor
33. Forester
34. Senior Stockman
35. Stockman
36. Veterinary Officer
37. Senior Veterinary Assistant
38. Veterinary Assistant
39. Veterinary Commander
40. Fishing Mule
41. Senior Technical Assistant
42. Technical Assistant
43. Junior Technical Assistant
44. Rice Production Training Asstt.
45. Agricultural Assistant
46. Botanical Assistant
47. Extension Assistant
48. Entomological Assistant
49. Horticultural Assistant
50. Livestock Assistant
51. Meteorological Assistant
52. Physiological Assistant
53. Plant Protection Assistant
54. Seed Exchange Assistant
55. Asstt. (Seed Production)
56. Senior Soil Assistant
57. Stock Assistant
58. Senior Stock Assistant
59. Field Plantation & Store Asstt
60. Junior Survey Assistant

A-42 COMPILED OF FIFTH CENTRAL PAY COMMISSION REPORT

1.	2.	3.	4.	5.
(b)	Mr. Physiotherapist/ Mr. Occupational Therapist	2175-75-3200-EB- 100-3500	8(XXX)-275-13500	52.96
XX. PUBLIC AND SOCIAL HEALTH WORKERS				
(a)	Medical Social Worker (holding qualification of Post Graduation or Gradua- tion with 2 years diploma in Social Work).	1600-500-2300-EB- 2660	5500-175-9(XXX)	52.103
(b)	Social Worker/ Psychiatric Worker (holding qualification of Post Graduation or Graduation with 2 years diploma in Social Work)	1400-40-1800-EB- 50-2300	5500-175-9(XXX)	52.103
(c)	Welfare Officer (Grade II)/Probation Officer (Grade II)/ Prison Welfare Officer	1400-40-1600-50- 2300-EB-60-2600	5500-175-9(XXX)	104.65
XXI. RADIOGRAPHERS/X-RAY TECHNICIANS				
(a)	Radiographer	1350-30-1440-40- 1800-EB-50-2200	5000-150-8000	52.107
(b)	Radiographers requiring a minimum of 2 years diploma/certificate after 10 + 2		4000-100-6000	52.107
XXII. OTHER TECHNICIANS				
(a)	Posts requiring Matriculation with some experience as minimum qualification for direct recruitment		4000-100-6000	52.111
(b)	Technicians with either a Degree in Science or Diploma in Engineering		5000-150-8000	52.111
XXIII. GARDENERS AND NURSERY WORKERS				
(a)	Sr. Garden Attendant	775-12-871-14-1025	2650-65-3300- 70-4500	55.129
(b)	Asstt. Foreman	825-15-900-20-1200	3050-75-3950- 80-4590	55.129
XXIV. VETERINARY STAFF				
(a)	Entry grade for all posts requiring a degree of B.V. Sc. and Animal Husbandry with registration in the Veterinary Council of India as the mini- mum essential qualification		8(XXX)-275-13500	53.291
(b)	Assistant Veteri- narian/Biological	12(XXX)-30-15(XXX)-40- 2040/	5(XXX)-150-8(XXX)	53.296

Ch. 2
Ch. 3
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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order : This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,
Veterinary Field Assistant of
Assam Rifles now posted at
A.R.Thoubal, a resident of Chingamakha Maisnam
Leikai, Imphal West District, Manipur ...Applicant

By Advocate Sri S.M.Singh.

- Versus -



1. Union of India,
through the Secretary to the
Government of India,
Ministry of Home Affairs,
New Delhi.
2. The Ministry of Finance,
through its Secretary,
Govt. of India, New Delhi.
3. The Director General,
Directorate of Assam Rifles,
Shillong-793001.
4. The Deputy Inspector General,
MP Range, Assam Rifles,
Imphal.
5. The Commandant,
7th Assam Rifles,
Thoubal.

... Respondents

By Sri A.K.Choudhury, Addl.C.G.S.C.

O R D E R

CHOWDHURY J. (V.C.)

The issue relates to upgradation of pay scale of
Veterinary Field Assistant serving in Assam Rifles to
Rs.4000-6000/- in parity with those other counter parts.

Chowdhury J. (V.C.)
Chowdhury J. (V.C.)

37

2. Mr A.M.Singh, learned counsel appearing for the applicant stated that the applicant was agitating the matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the Ministry of Home Affairs in its communication dated 17.12.99. The relevant text of the said communication is

reproduced below :

(i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA...

(ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.

(iii) As the posts of Veterinary staff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind for implementation of upgradation of the pay scale of Veterinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision of the authority for revising the pay scale.

3. We have heard Mr A.M.Singh, learned counsel for the applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

*Certified to be true copy
Satisfied
Section Officer (J)
C.A.T. GUWAHATI BANCII
Guwahati 781005
J. 26/12/2005*

The application thus stands disposed of. There shall, however, be no order as to costs.

Sd/ VICE CHAIRMAN
Sd/ MEMBER (ADM)

39

No.11.27014/16/99-PF.IV

Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih MantralayaNew Delhi, the 28th the October, 2003

To,

The Director General
Assam Rifles
Shillong - 793011Subject: O.A.No.65/2002 filed by Shri S. Mani Macha Singh in CAT
Guwahati-Bench for upgraded pay scale of Rs.4000-6000/-.

Sir,

I am directed to refer to your letter No.111018/162/2003-Legal dated 29.9.2003 on the subject cited above and to convey the sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- to Shri Mani Macha Singh, Veterinary Field Assistant of Assam Rifles, with immediate effect in compliance of the order given by the Hon'ble Guwahati Bench of Central Administrative Tribunal in O.A.No.65/2002.

2. This issues with the approval of Ministry of Finance vide their U.O.No.12/52/99-IC dated 17.10.2003 and Integrated Finance Division of MHA vide their Dy.No. F.2082/Fin.V/03 dated 27.10.2003.

Yours faithfully,

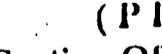

 (P Deb)
 Section Officer

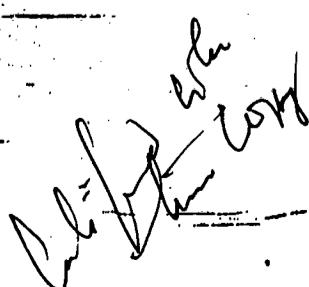
Copy to :-

1. PAO, MHA, New Delhi.
2. PAO, Assam Rifles, Laitumukhra, Shillong.
3. FA:AR, Shillong.
4. Ministry of Finance, Department of Expenditure (IC).
5. DQ:ACR, IP Estate New Delhi
6. Fin.V (MHA)
7. Pers.III Section, MHA.
8. LOAR, New Delhi.
9. Guard File.

Copy for information :-

1. PPS to S(P)


 (P Deb)
 Section Officer



To,

(140)

The Chief Veterinary Officer,
Government of India, Ministry of Home Affairs,
Office of the Directorate, S.S.B.,
East Block-V, R.K. Puram, New Delhi-110066.
(Through proper channel).

Subject:- Request for reconsideration of SFA(V)'s
pay scale.

Sir,

With due respect, I the undersigned have the honour the
following few lines under your kind consideration and necessary
action.

That, Sir, I have submitted this application in r/o
SFA(V)'s taken on direct recruitment vice dated 14-1-94. Already
we ~~are~~ passed "Elementary Animal Husbandry and Veterinary Science
Examination" under A.H. Dept. Govt. of Manipur at Veterinary Field
Assistant Training Centre, Porompat, Imphal (Manipur). As per
recruitment Rules of Sr. Field Asstt. (Vety). I submitted required
documents ~~in your Department before interview and in time of appointment~~
as per vide No. IV/EA-2(2)/92. D.O.J&K/14791-92 dated 16-7-94
(Encl.No.1) and also I attended the official duties & work done
as a SFA(V) as per vety. live stock Asstt./Stockment/Dresser's of
Animal Husbandry and Diarying Dept., Ministry of Agriculture,
Govt. of India vide No. 53-71/38-LDT(LH) dated 17-3-93 and vide
No. 57/VET/SSB/94(II)/646-47 dated 3-6-95 (Encl.No.2 & 3). As per
C.C.S. (Vety. Staff's) rules the pay scale of Animal Husbandry
Asstt./Stockment/Compounder/Stock Asstt. and Dresser has revised
and accepted to Rs.4000-100-6000 since 1st Jan., 1996 (Enclosed
No. 4) of page No. 87 & 91 of "Accumulation of 5th Pay Commission
part B/C). And similarly Field Asstt. (Vety) of Assam Rifle
Department, Ministry of Home Affairs, Govt. of India has received/
revised & accepted 950-20-1150-25-1500 to 4000-100-6000 since
last year. But till to-day S.F.A.(V) of our SSB Deptt. has not
revised & accepted the scale of 4000-100-6000. In another say,
the essential Qualification of SFA(V) and F.A.(V) are equivalent
qualification as per recruitment rules in our Deptt. It has been
the causes of moral down against the duties of our SFA(V) staffs.
That the above causes please, re-consideration of pay scale for
SFA(V)'s in your Deptt. Similarly F.A.(Vety) or Assam Rifle
Dept., Ministry of Home Affairs and as per C.C.S. rules (Vety.
Staff), Govt. of India in public interest.

Thank you.

Enclosed:- 10(ten) only.

Yours faithfully,

(CH. SUJIL KUMAR)
S.F.A.(V)
Office of the B.O.P./SSB-Dharhara(Bihar),
(Temp. Attach).

Adv. copy to:- C.V.O.

C O P Y /

(41) ANNEXURE-A/11
NO.15/SSB/A-4/2002(2)-2367

Government of India
Ministry of Home Affairs
Directorate General
Special Service Bureau
East Block-V, R.K.Pura m
New Delhi-110066.

Dated the 14.5.02

Memorandum.

please refer to his Memo NO.6/Vet/SSB/2001/VC-245 dated 23.4.2002, forwarding therewith an application of Shri Ch. Sunil Kumar, SFA(V) regarding reconsideration of Pay Scale of SFA(V).

2. The Scale of pay of other designated post prevailing in the other Department can not be made applicable in this Department. The post is designated as SFA(V) the scale of pay attached to the post of SFA/Head constable will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.

3. In this regard circular Memo. of this HQrs. NO.30/SSB/A-4/99(12)-3094-3109 dated 26.4.2000 (copy enclosed) may also please be referred to

4. This issue with the approval of I.G.(Pers).

Enclos: As above.

Sd/- 13.5.02
(KAMAL RAM)
ASSISTANT DIRECTOR (EA.IV)

TO

The C.V.O.
SSB HQrs.
New Delhi.

Check the
copy